



2026:AHC:7249

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 18594 of 2025

Dr Taiyab Ansari

.....Petitioner(s)

Versus

State Of U.P And Another

.....Respondent(s)

Counsel for Petitioner(s)	:	Uma Nath Pandey
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

In Re: Correction Application No. 2 of 2026

1. By way of the correction application, correction has been sought in the order dated 17.12.2025. In para-5, 8th line, the word 'Chief' be deleted while substituting with the word 'being'.

2. The correction application is **allowed** accordingly.

January 12, 2026

N.S.Rathour

(Vikas Budhwar,J.)